PUBLIC ANNOUNCEMENT UNDER REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

ANUP MALLEABLES LIMITED

OPEN OFFER FOR ACQUISITION OF 6,82,500 (SIX LACS EIGHTY TWO THOUSAND FIVE HUNDRED) EQUITY SHARES FROM THE SHAREHOLDERS OF ANUP MALLEABLES LIMITED (HEREINAFTER REFERRED TO AS "TARGET COMPANY" OR "AML") BY MR. ALOKE AGARWALLA, MR. AYUSH AGARWALLA, MRS. SUSHMA AGARWALLA, MR. HARSH AGARWALLA, MRS. KUSUM AGARWALLA, MR. MANOJ AGARWALLA, MRS. NIKEETA AGARWALLA, MR. ALOK KHAITAN, MRS. MINU KHAITAN, MR. ASHOK KHAITAN, MRS. CHARU KHAITAN, MR. SUYASH KHAITAN, MR. GAJANAND KHAITAN, M/S ALOKE AGARWALLA HUF, M/S MANOJ AGARWALLA HUF, M/S ALOK KHAITAN HUF, M/S ASHOK KHAITAN HUF AND M/S GAJANAND KHAITAN HUF (HEREINAFTER REFERRED TO AS "THE ACQUIRERS")

1. Offer details:

- **Offer Size:** This Open Offer is being made by the Acquirers for acquisition of 6,82,500 fully paid equity shares of Rs. 10/- each constituting 26.00% of the paid up equity and voting share capital of the Target Company.

- **Offer Price:** An Offer Price of Rs. 34.10 (Rupee Thirty Four and Ten Paise Only) per equity share (hereinafter referred to as the "**Offer Price**") per equity share will be offered for the shares tendered during the tendering period. Assuming full acceptance the total consideration payable by the Acquirers will be Rs. 2,32,73,250/- (Rupees Two Crores Thirty Two Lacs Seventy Three Thousand Two Hundred and Fifty Only).

- **Mode of payment**: The entire consideration will be paid in cash.

- **Type of Offer (Triggered Offer, ~~voluntary offer/ competing offer~~ etc.):** The Offer is a Triggered Offer made under regulation 3(1) and regulation 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("**Regulations**").

2. Transaction which has triggered the Open Offer obligations (Underlying Transaction):

Details of underlying transaction						
Type of Transaction (Direct/ Indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for shares /VRs acquired (Rs. in Crores)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total Equity / voting capital			
Direct	Share Purchase Agreement	18,93,850	72.15	3.03	Cash	3(1) & 4

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3. Acquirers / ~~PAC~~

Name of the Acquirer	Address	Name(s) of persons in control /promoters of acquirers/ PACs where Acquirers/ PAC are companies	Name of the Group, if any, to which the Acquirer/~~PAC~~ belongs to	Pre-Transaction Shareholding		Proposed shareholding after the acquisition of shares which triggered the Open Offer	Any other interest in the TC
				Number	% of Total share capital		
Mr. Aloke Agarwalla	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	1,18,365	N.A.
Mr. Ayush Agarwalla	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	1,18,365	N.A.
Mrs. Sushma Agarwalla	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	1,18,366	N.A.
Mr. Harsh Agarwalla	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	94,692	N.A.
Mrs. Kusum Agarwalla	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	94,695	N.A.
Mr. Manoj Agarwalla	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	94,692	N.A.
Mrs. Nikeeta Agarwalla	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	94,692	N.A.
Mr. Alok Khaitan	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	1,05,210	N.A.
Mrs. Minu Khaitan	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	1,05,210	N.A.
Mr. Ashok Khaitan	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	78,910	N.A.
Mrs. Charu Khaitan	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	78,910	N.A.
Mr. Suyash Khaitan	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	28,910	N.A.
Mr. Gajanand Khaitan	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	1,57,820	N.A.
M/s Aloke Agarwalla HUF	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	1,18,366	N.A.

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Name of the Acquirer	Address	Name(s) of persons in control /promoters of acquirers/ PACs where Acquirers/ PAC are companies	Name of the Group, if any, to which the Acquirer/~~PAC~~ belongs to	Pre-Transaction Shareholding		Proposed shareholding after the acquisition of shares which triggered the Open Offer	Any other interest in the TC
				Number	% of Total share capital		
M/s Manoj Agarwalla HUF	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	94,692	N.A.
M/s Alok Khaitan HUF	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	1,05,222	N.A.
M/s Ashok Khaitan HUF	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	78,912	N.A.
M/s Gajanand Khaitan HUF	PO – Dhansar, Dhanbad, Jharkhand – 828106	N.A.	N.A.	NIL	0.00%	2,07,821	N.A.

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4. Details of selling shareholders:

Name	Part of Promoter Group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
Adarsh Agarwalla	Yes	84,263	3.21	Nil	Nil
D. K. Agarwalla & Sons	Yes	17,500	0.67	Nil	Nil
Devendra Kumar Agarwalla	Yes	5,99,637	22.84	Nil	Nil
Foundry Fuel Products Ltd	Yes	1,69,750	6.47	Nil	Nil
Madhu Devi Agarwalla	Yes	3,72,400	14.19	Nil	Nil
Vani Agarwalla	Yes	1,19,875	4.57	Nil	Nil
BLA International Pvt. Ltd.	Yes	2,76,500	10.53	Nil	Nil
Mechanical & Electrical Engg. Co Pvt. Ltd.	Yes	2,36,425	9.01	Nil	Nil
Shrutika Agarwalla	Yes	17,500	0.67	Nil	Nil
	Total	**18,93,850**	**72.15**	**Nil**	**Nil**

5. Target Company:

- **Name:** M/s. Anup Malleables Limited having its registered office at 20 Biplabi Dinesh Majumder Sarani, Type-A, 1st Floor, Kolkata- 700 053.
- **Exchanges where listed**: The Target Company is listed on BSE Limited and The Calcutta Stock Exchange Limited.

6. Other details

- This is to inform to all the Shareholders of Target Company that the details of the Open Offer would be published shortly in the newspaper in terms of the provisions of regulation 14(3) of Regulations vide a Detailed Public Statement on or before 23rd August, 2013.

- The Acquirers undertake that they are aware of and will comply with their obligations under the Regulations and have adequate financial resources to meet the Offer obligations.

Issued by:

MANAGER TO THE OFFER:
VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO: INM000011096
(Contact Person: Mr. Anup Kumar Sharma)
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Phone No : (033) 2225-3940
Fax : (033) 2225-3941
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ON BEHALF OF THE ACQUIRERS:

Sd/-
Alok Khaitan
(Acting on behalf of Self and other Acquirers as their Constitute Attorney)

VC Corporate Advisors Private Limited
Kolkata

Place: Kolkata
Date: 16th August, 2013